

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.5322
TO BE ANSWERED ON 25.07.2019**

POWER SUPPLY FOR TRUCK/ LORRY BODY BUILDING UNITS

5322. SHRI A.K.P. CHINRAJ:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is aware of the fact that over 250 truck/lorry bodybuilding units functioning in Namakkal-Tiruchengode belt of Tamil Nadu, had been hit by irregular power cuts in recent months;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to take necessary steps to set up a separate power plant for regular and uninterrupted power supply for the said units functioning in Namakkal-Tiruchengode belt which is considered as a major trucks hub in the country;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (e) : Electricity is a concurrent subject. Providing electricity to all the consumers including in the industrial sector, in different cities within the State etc, is the primary responsibility of concerned State Governments/Power Distribution Companies (DISCOMs).

No reference about irregular power cuts in the truck/lorry body building units in Namakkal-Tiruchengode belt in Tamil Nadu has been received in this Ministry. Further, as reported by the state of Tamil Nadu to Central Electricity Authority (CEA), during April-June, 2019 there is no notified power cuts/restrictions on industries in Tamil Nadu.

Generation is a delicensed activity under Electricity Act 2003. Electricity Generation Project (except Hydro & Nuclear Project) are set by various utilities and State/Central Public Sector Undertakings (CPSUs) keeping in view the demand for power and techno-commercial viability.
